

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 2**  
**Appeal No.66/252/ND/2021**

**IN THE MATTER OF:**

M/s Soham Dwelling Pvt. Ltd.

...

Appellant

Vs

ROC

...

Respondent

**Order under Section 252.**

**Order delivered on 12.03.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant :Ms. Riya Thomas, Advocate.

For the IT Dept. :Mr Ruchirbhatia, Sr.St. Counsel, Mr Shlok Chandra,  
Ms. Mansie Jain, Advocates

**ORDER**

Ms. Mansie, Learned Counsel for the Income-Tax Department seeks and is granted time to file reply. Let the copy be served to Appellant. Let AROC also file reply within 3 weeks.

List on **07.05.2021.**

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

UPASANA